

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 251 of 2012

Dated: 26th November, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Torrent Power Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Janmali Manikala

Counsel for the Respondent(s): Mr. Inderbir S. Alag and
Mr. Ram Singh for PNGRB

ORDER

Admit. Issue Notice. Mr. Inderbir S. Alag, Learned Counsel takes notice on behalf of 'PNGRB'. Registry is also directed to issue notice. Dasti Service is permitted.

Post the matter for hearing on **14.12.2012 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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